

IN THE HIGH COURT OF JUDICATURE AT PATNA
DEATH REFERENCE No.1 of 2024

Arising Out of PS. Case No.-24 Year-2015 Thana- ARA NAGAR District- Bhojpur

THE STATE OF BIHAR Petitioner/s
Versus
LAMBOO SHARMA @ MUNNA SHARMA @ SACHIDANAND SHARMA Respondent/s

with
CRIMINAL APPEAL (DB) No. 1150 of 2019
Arising Out of PS. Case No.-24 Year-2015 Thana- ARA NAGAR District- Bhojpur

SHYAM VINAY SHARMA Appellant/s
Versus
The State of Bihar Respondent/s

with
CRIMINAL APPEAL (DB) No. 1162 of 2019
Arising Out of PS. Case No.-24 Year-2015 Thana- ARA NAGAR District- Bhojpur

RINKU YADAV Appellant/s
Versus
The State of Bihar Respondent/s

with
CRIMINAL APPEAL (DB) No. 1185 of 2019
Arising Out of PS. Case No.-24 Year-2015 Thana- ARA NAGAR District- Bhojpur

MD. NAIM MIYA @ NAIM MIYA Appellant/s
Versus
The State of Bihar Respondent/s

with
CRIMINAL APPEAL (DB) No. 1210 of 2019
Arising Out of PS. Case No.-24 Year-2015 Thana- ARA NAGAR District- Bhojpur

LAMBU SHARMA @ MUNNA SHARMA @ SACHIDANAND SHARMA Appellant/s
Versus
THE STATE OF BIHAR Respondent/s

with
CRIMINAL APPEAL (DB) No. 1246 of 2019
Arising Out of PS. Case No.-24 Year-2015 Thana- ARA NAGAR District- Bhojpur

MD. CHAND MIYA @ CHAND MIYAN Appellant/s
Versus
The State of Bihar Respondent/s

with
CRIMINAL APPEAL (DB) No. 1271 of 2019
Arising Out of PS. Case No.-24 Year-2015 Thana- ARA NAGAR District- Bhojpur



ANSHU KUMAR Appellant/s
Versus
The State of Bihar Respondent/s

with

CRIMINAL APPEAL (DB) No. 1290 of 2019

Arising Out of PS. Case No.-24 Year-2015 Thana- ARA NAGAR District- Bhojpur

AKHILESH UPADHYAY @ MUSA Appellant/s
Versus
The State of Bihar Respondent/s

Appearance :

(In DEATH REFERENCE No. 1 of 2024)

For the Petitioner/s : Mr.Pratik Mishra, Amicus Curiae

For the Respondent/s : Ms. Shashibala Verma, APP

(In CRIMINAL APPEAL (DB) No. 1150 of 2019)

For the Appellant/s : Mr.Prabhat Kumar Singh, Advocate

For the Respondent/s : Dr. Mayanand Jha, APP

(In CRIMINAL APPEAL (DB) No. 1162 of 2019)

For the Appellant/s : Mr.Manoj Kumar, Advocate

For the Respondent/s : Ms. Shashibala Verma, APP

(In CRIMINAL APPEAL (DB) No. 1185 of 2019)

For the Appellant/s : Mr.Ravindra Kumar, Advocate

For the Respondent/s : Mr.Dilip Kumar Sinha, APP

(In CRIMINAL APPEAL (DB) No. 1210 of 2019)

For the Appellant/s : Mr.Ajay Kumar Thakur, Advocate

Mr. Sada Nand Roy, Advocate

For the Respondent/s : Mr.Abhimanyu Sharma, APP

(In CRIMINAL APPEAL (DB) No. 1246 of 2019)

For the Appellant/s : Mr.Ravindra Kumar, Advocate

For the Respondent/s : Ms. Shashibala Verma, APP

(In CRIMINAL APPEAL (DB) No. 1271 of 2019)

For the Appellant/s : Mr.Ravindra Kumar, Advocate

For the Respondent/s : Ms. Shashibala Verma, APP

(In CRIMINAL APPEAL (DB) No. 1290 of 2019)

For the Appellant/s : Mr.Ravindra Kumar, Advocate

For the Respondent/s : Mr. Ajay Mishra, APP

CORAM: HONOURABLE THE CHIEF JUSTICE

and

HONOURABLE MR. JUSTICE RAJEEV RANJAN PRASAD

ORAL ORDER

(Per: HONOURABLE THE CHIEF JUSTICE)

13 27-01-2026

The condemned prisoner Lamboo Sharma @ Munna

Sharma @ Sachidanand Sharma in Death Reference No. 01 of

2024 and the appellants in the connected Criminal Appeals have

appeared from different District Jails through virtual mode. The



learned counsel from the panel of District Legal Services Authority sponsored by the Secretary of the D.L.S.A. are present with appellants.

2. Heard Mr. Pratik Mishra, learned *Amicus Curiae* and Mr. Ajay Kumar Thakur, learned counsel for the appellant in Cr. Appeal (DB) No.1210 of 2019 as also Ms. Shashi Bala Verma, learned Additional Public Prosecutor for the State.

3. List these matters on 28.01.2026 at 2.15 PM. All the appellants along with the counsel sponsored by the Secretary of the D.L.S.A. shall remain present through virtual mode.

(Sangam Kumar Sahoo, CJ)

(Rajeev Ranjan Prasad, J)

SUSHMA2/-

U			
---	--	--	--

